

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 271 of 2020

IN THE MATTER OF:

Mr. Subhash Agrawal

...Appellant

Versus

M/s. AU Small Finance Bank Ltd & Anr.

...Respondents

Present:

**For Appellant: Mr. Chandra Shekhar Yadav, Ms. Gitanshi Arora,
Advocates.**

**For Respondent: Mr. Samarendra Kumar and Mr. Vishnu Jaiswal,
Advocates for R-1.**

Mr. Ravi Kapoor, IRP, R-2.

ORDER
(Virtual Mode)

09.02.2021 Parties may file brief 'Written-Submissions' not more than three pages and 'Copies of Judgments' on which, parties want to refer and rely on, within two weeks.

List the Appeal 'For Admission (After Notice)' Hearing on **02nd March, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

Basant B./md/